



കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10	തിരുവനന്തപുരം, ചൊവ്വ	2021 ജനുവരി 19 19th January 2021	നമ്പർ	3
Vol. X	Thiruvananthapuram, Tuesday	1196 മകരം 6 6th Makaram 1196	No.	
		1942 പൗഷം 29 29th Pousha 1942		

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sithara G. A., Kudirapadi House, Patla P. O., Kasaragod District, Pin-671 124, holder of Extract of School Admission Register with Admission No. 20133, date of Admission 23-5-2006 issued by the Headmistress, TIHSS Naimarmoola, P.O. Vidyanagar, Kasaragod, Driving Licence No. 14/11377/2018 dated 31-12-2018 issued by the ALA, Kasaragod, PAN Card No. KDUPS9107R issued from Income Tax Department, Govt. of India, have changed my name as Sahala.

This change will come into effect in all records related to me.

Patla,

30-11-2020.

SITHARA G. A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Savitha A., Adka House, Ichlangod P. O., Mangalpady, Manjeshwar Taluk, Kasaragod District, Pin-671 324, holder of S.S.L.C. No. I-196533 with Register No. 538152 of March 2009, Certificate No. 644670 with Register No. 200140 of March 2011, issued from Department of Pre-University Education, Govt. of Karnataka, Bachelor of Commerce Certificate Sl. No. 1091/2015, Reg. No. 112280261 dated 14-9-2015 issued from Mangalore University, Master of Commerce Certificate Sl. No. 15993/2019, Reg. No. 158549589 dated 13-1-2020 issued from Distance Education Programme, Mangalore University, Birth Certificate with Registration No. 01/2011 issued by the Chief Registrar of Births and Deaths, Govt. of Karnataka, PAN Card No. BLXPA3683C issued by the Income Tax Department, Govt. of India, Election Identity Card No. UVF0431585 dated 10-1-2014 issued by the Electoral Registration Officer, Manjeshwar LA Constituency, Ration Card No. 2481028434 (Sl. No. 3) dated 3-7-2017 issued by the Taluk Supply Officer, Manjeshwar have changed my name as Sahana and will sign accordingly.

This change will come into effect in all records related to me.

Kasaragod,

3-12-2020.

SAVITHA A.

ക്ഷേമസുരക്ഷാ വകുപ്പ്

ഇ-ദർഘാസ് പരസ്യം

നമ്പർ സി3-8150/2020/CFS.

2020 ഡിസംബർ 21.

തിരുവനന്തപുരം ഗവൺമെന്റ് അനലിസ്റ്റ് ലാബിലേക്കും എറണാകുളം/കോഴിക്കോട് ജില്ലകളിലെ റീജിയണൽ അനലിറ്റിക്കൽ ലാബുകളിലേക്കും 2020-21 കാലയളവിൽ സർട്ടിഫൈഡ് റഫറൻസ് മെറ്റീരിയൽസ്, സ്റ്റാൻഡേർഡ് റഫറൻസ് മെറ്റീരിയൽസ് തുടങ്ങിയവ വാങ്ങുന്നതിന് ഇ-ദർഘാസ് ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—C3-8150/2020.

ഇനം—സർട്ടിഫൈഡ് റഫറൻസ് മെറ്റീരിയൽസ് ആന്റ് സ്റ്റാൻഡേർഡ് റഫറൻസ് മെറ്റീരിയൽസ്.

അടങ്കൽ തുക—₹ 5,00,000.

നിരതദ്രവ്യം—₹ 5,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 1,000 + GST 12%

ദർഘാസ് ഫോറത്തിന്റെ വിലയും നിരതദ്രവ്യവും സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യ, തിരുവനന്തപുരം ട്രഷറി ബ്രാഞ്ചിൽ ഇന്റർനെറ്റ് ബാങ്കിംഗ്/എൻ.ഇ.എഫ്.ടി. മുഖേന ഒടുക്കേണ്ടതാണ്.

ടെണ്ടർ സംബന്ധിച്ച രേഖകൾ കേരള സർക്കാരിന്റെ ഔദ്യോഗിക ഇ-ടെണ്ടർ വെബ്സൈറ്റിൽ ലഭ്യമാണ്. <http://www.etenders.kerala.gov.in/nicgep/app>-യിൽ നിന്നും ഡൗൺലോഡ് ചെയ്ത് ഉപയോഗിക്കാവുന്നതാണ്.

ബിഡ്സ്, ടെണ്ടർ ഡോക്യുമെന്റ് എന്നിവ സാധുവായ ഡിജിറ്റൽ സിഗ്നേച്ചർ രേഖപ്പെടുത്തി ഓൺലൈൻ മുഖേന സമർപ്പിക്കേണ്ടതാണ്.

അതാതു ടെണ്ടറുകളിൽ അപ്ലോഡ് ചെയ്തിട്ടുള്ള ബി.ഒ.ക്യു. മാത്രം ഉപയോഗിക്കുക. അല്ലാത്തവ നിരസിക്കുന്നതാണ്.

കേരള സർക്കാരിന്റെ ദർഘാസ് നിയമാവലിക്കനുസരിച്ചുള്ള സമ്മതപത്രം ₹ 200 വിലയുള്ള മുദ്രപത്രത്തിൽ സമർപ്പിക്കേണ്ടതാണ്.

ടെണ്ടറിൽ ക്വാട്ട് ചെയ്യുന്ന ഇനങ്ങൾ നിർദ്ദേശിക്കപ്പെട്ടിട്ടുള്ള സ്പെസിഫിക്കേഷൻ അനുസരിച്ചുള്ളതായിരിക്കണം. അല്ലാത്തവ നിരസിക്കുന്നതാണ്.

വിജയിയാകുന്ന ടെണ്ടറുകാരൻ ടി ഇനങ്ങൾ തിരുവനന്തപുരം, പത്തനംതിട്ട, എറണാകുളം, കോഴിക്കോട് ജില്ലകളിലെ അനലിറ്റിക്കൽ ലാബുകളിൽ വിതരണം നടത്തേണ്ടതാണ്.

പർച്ചേസ് നടത്താൻ ഉദ്ദേശിക്കുന്ന ഇനങ്ങളുടെ എണ്ണത്തിൽ കുറവ് വരുത്തുന്നതിനോ എണ്ണം കൂട്ടുന്നതിനോ ടെണ്ടർ ക്ഷണിക്കുന്ന അധികാരിക്ക് അധികാരം ഉണ്ടായിരിക്കുന്നതാണ്.

ഓൺലൈൻ മുഖേന ബിഡ് സമർപ്പിക്കുന്നതിൽ കാലതാമസമോ തടസ്സങ്ങളോ ഉണ്ടായാൽ ടെണ്ടർ ക്ഷണിക്കുന്ന അധികാരിക്ക് യാതൊരു ഉത്തരവാദിത്വവും ഉണ്ടായിരിക്കുന്നതല്ല.

ഇതുകൂടാതെ എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ സ്റ്റോർപർച്ചേസ് മാനുവൽ അനുസരിച്ചുള്ള നിയമങ്ങൾ ഇതിനും ബാധകമായിരിക്കും.

കാട്ട് ചെയ്യുന്ന ഇനങ്ങളുടെ ക്വാളിറ്റി ടെണ്ടർ ക്ഷണിക്കുന്ന അധികാരി നിർദ്ദേശിക്കുന്ന ടെക്നിക്കൽ കമ്മിറ്റി പരിശോധിക്കുകയും കമ്മിറ്റി നിർദ്ദേശങ്ങൾ അന്തിമമായിരിക്കുന്നതുമാണ്.

ടെണ്ടർ സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ ഭക്ഷ്യസുരക്ഷാ വകുപ്പിന്റെ വെബ്സൈറ്റായ www.foodsafetykerala.gov.in എന്ന വിലാസത്തിൽ ലഭ്യമാണ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—
22-12-2020 വൈകുന്നേരം 5 മണി.

ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-1-2021 വൈകുന്നേരം 5 മണി.

ടെണ്ടർ ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—
22-1-2021 രാവിലെ 11 മണി.

No. C3-8150/2020/CFS.

21st December 2020.

Competitive e-Tenders are invited for the supply of following items to the Government Analyst Laboratory, Thiruvananthapuram, Regional Analytical Laboratory, Ernakulam and Regional Analytical Laboratory, Kozhikkode and District Food Testing Laboratory, Pathanamthitta as specified in the BOQ by the Commissioner of Food Safety, Thycad P. O., Thiruvananthapuram.

Tender No.—C3-8150/2020.

Name of Items—CRMs, SRMs.

Estimated Cost—₹ 5,00,000.

EMD—₹ 5,000.

Tender document fee—₹ 1,000+GST12%.

The tender document fee and Earnest Money Deposit shall be made by online payment to the State Bank of India, Thiruvananthapuram Treasury Branch.

Separate technical bids shall be submitted in respect of the above items. The Original documents of signed copy of tender form, Original Agreement, authorization letter from the principal company, Tender fee documents EMD/Attested copies of documents to prove exemption of EMD, Turn over details for the last three years shall be sent to The Commissioner, Commissionerate of Food Safety, Thycad P. O., Thiruvananthapuram-695 014 on or before the closing day of receipt of the tender.

Terms and Conditions

1. The tender documents and BOQ are available in the official portal of tenders of Kerala <http://www.etenders.kerala.gov.in/nicgep/app> for download.

2. Bids and tender documents signed Physically/ Digitally with a valid Digital Signature Certificate are to be submitted online only in the designated covers on the web portal <http://www.etenders.kerala.gov.in/nicgep/app> of Tenders Kerala.

3. Bid should be uploaded only in the specified BOQ form available on the web portal against this tender. Tenders which are not in the prescribed BOQ form are liable to be rejected.

4. An agreement in the prescribed form should be signed by the tenderer in the Kerala Stamp Paper of worth ₹ 200. A specimen form of agreement is given in the tender documents. Hard copy of this agreement should be sent to the tender inviting authority so as to reach it before the date and time of receipt of tenders; otherwise the tenders are liable to be rejected.

5. Online opening of the tenders will be carried out on the specified date and time through the official portal <http://www.etenders.kerala.gov.in/nicgep/app> of tenders Kerala.

6. All quoted items should be inclusive of all taxes with the respective specifications mentioned in the documents and delivered at free of cost to the Government Analytical Laboratories of Thiruvananthapuram, Ernakulam Kozhikkode and Pathanamthitta.

7. The successful tenderer should supply the materials on or before the date specified in the purchase order.

8. The tender inviting authority will have the power to increase or reduce the number/quantity of items proposed to be purchased.

9. The tender inviting authority will not be responsible for any sort of delay or difficulty faced during the submission of bids through online by the bidders.

10. In addition to these conditions, all other General conditions in the store purchase manual of the Government of Kerala will be applicable to this tender.

11. The successful bidder shall deposit 5% of total purchase order amount as security deposit.

12. Quality of items will be inspected if necessary by a Technical Committee constituted by the Tender inviting authority.

13. For more details regarding the tenders visit the website: www.foodsafety.kerala.gov.in

Date and time of Document down load/sale start—
22-12-2020, 3 p.m.

Date and time Bid submission ends on—
21-1-2021, 5 p.m.

Date and time Bid opening on—22-1-2021, 11 a.m.

Office of the Food Safety
Commissioner,
Thiruvananthapuram.

(Sd.)
Commissioner.